

<b>CLAIM OF OPERATIONAL CREDITORS IN THE MATTER OF MAXGROW OVERSEAS LIMITED</b>				
	<b>Name of the Liquidator - Mr. Sandip Kumar Kejriwal</b>			
	<b>Date of Commencement of Liquidation - 20.12.2023</b>			
<b>SL.NO.</b>	<b>NAME OF OPERATIONAL CREDITOR</b>	<b>ADDRESS</b>	<b>TOTAL CLAIM (In INR)</b>	<b>TOTAL AMOUNT PROVISIONALLY CLAIMED (In INR)</b>
<b>1</b>	<b>State Tax Dept. Government of Gujarat</b>	<b>Unit-17, Office of the Assistant Commissioner of Sate Tax, 3rd Floor, Bachat Bhavan, Relief Road, Ahemdabad - 38001</b>	<b>37,750,404</b>	<b>37,750,404</b>
<b>2</b>	<b>UIL Commodities DMCC</b>	<b>Unit 1101, Platinum Tower, Cluster - I, Junneirab Lakes Towers, PO Box 119975, Dubai, UAE.</b>	<b>173,592,668</b>	<b>17,392,668</b>
<b>3</b>	<b>Department of GST, maharashtra</b>		<b>5,128,996,468</b>	<b>5,128,996,468</b>
		<b>TOTAL</b>	<b>5,340,339,540</b>	<b>5,184,139,540</b>

**The claims have been admitted provisionally as:**

No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.